

Seventeenth Loksabha

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12.04hrs.

Title: Secretary General Reported a message from Rajya Sabha that its sitting held on 21st December, 2022 without any amendment to the Appropriation (No. 5) Bill, 2022 and also adopted a motion concurring with the recommendation of Lok Sabha regarding constitution of Joint Committee of the Houses on the Multi-State Co-operative Societies (Amendment) Bill, 2022 and also nominated 10 Members of the Rajya Sabha to serve on the said Joint Committee

SECRETARY-GENERAL: Sir, I have to report that Rajya Sabha has no recommendations to make to Lok Sabha in regard to the Appropriation (No. 5) Bill, 2022 and the Appropriation (No. 4) Bill, 2022.

Sir, I also have to report that Rajya Sabha at its sitting held on the 21st December, 2022, adopted a motion concurring with the recommendation of Lok Saba regarding constitution of a Joint Committee of the Houses on the Multi-State Co-operative Societies (Amendment) Bill, 2022 and also nominated 10 Members of the Rajya Sabha to serve on the said Joint Committee.

Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.5) Bill, 2022, which was passed by the Lok Sabha at its sitting held on the 14th December, 2022, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.4) Bill, 2022, which was passed by the Lok Sabha at its sitting held on the 14th December, 2022, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

"I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 21st December, 2022, has adopted the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses of Parliament on the Bill further to amend the Multi-State Co-operative Societies Act, 2002. The names of the Members of the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

MOTION

"That this House concurs in the recommendation of the Lok Sabha that this House do join in the Joint Committee of the Houses on the Bill further to amend the Multi-State Co-operative Societies Act, 2002 and resolves that the following Members of the Rajya Sabha be appointed to serve on the said Joint Committee:-

1. Shri Ghanshyam Tiwari
2. Shri Surendra Singh Nagar
3. Shri Dhananjay Bhimrao Mahadik
4. Shri Ram Chander Jangra

5. Shrimati Rajani Ashokrao Patil
6. Shri Sukhendu Sekhar Ray
7. Shri N.R. Elango
8. Shri Vikramjit Singh Sahney
9. Shri Sujeet Kumar
10. Shri S Niranjan Reddy”.’

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Raja Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21st December, 2022, agreed without any amendment to the Maritime Anti-Piracy Bill, 2022, which was passed by the Lok Sabha at its sitting held on the 19th December, 2022."

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